

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**Appeal Nos. 129 of 2015 & IA Nos. 206 of 2015 and 216 of 2015, Appeal  
No.147 of 2015 & IA No.241 of 2015**

**Dated : 16<sup>th</sup> November, 2016**

**In the matter of:**

**Appeal Nos. 129 of 2015 & IA Nos. 206 of 2015 and 216 of 2015**

DCM Shriram Ltd. ... Appellant(s)  
Vs.  
Jaipur Vidyut Vitran Nigam Ltd. & Ors. ... Respondent(s)

Counsel for the Appellant(s) :  
Counsel for the Respondent(s) :

**Appeal No.147 of 2015 & IA No.241 of 2015**

M/s Shree Cement Ltd. ... Appellant(s)  
Vs.  
Rajasthan Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) :  
Counsel for the Respondent(s) :

**ORDER**

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on **08<sup>th</sup>  
December, 2016.**

Court Master

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